

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 198, 199 & 200 of 2014

Dated : 2nd December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 198 of 2014

In the matter of :

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

Green Infra Corporate Wind Power Ltd. & Ors. ... Respondent(s)

Appeal No. 199 of 2014

In the matter of :

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

Green Infra Corporate Wind Power Ltd. & Ors. ... Respondent(s)

Appeal No. 200 of 2014

In the matter of :

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

Vaayu (India) Power Corporation Pvt. Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Vishal Gupta,
Mr. Kumar Mihir for R-1
Ms. Suparna Srivastava for R-2

ORDER

Post the matter for hearing on **12.12.2014.**

**(Justice Surendra Kumar)
Judicial Member**

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**(Rakesh Nath)
Technical Member**